

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/20/1354/2013

Dated: 23/10/2019

Between

A. Chandranna,
S/o. A.P. Ramaiah,
Aged about 58 years,
Occ: Grameen Dak Sevak Stamp Vendor/
Officiating Postman,
SAP Camp Sub Post Office,
Kurnool.

... Applicant

And

1. Union of India rep. by its
Secretary,
Department of Posts ó India,
M/o. Communications and IT,
Dak Sadan,
New Delhi ó 110 001.
2. The Chief Postmaster General,
A.P. Circle,
Hyderabad.
3. The Postmaster General,
Hyderabad Region, Hyderabad.
4. The Director of Postal Services,
O/o. Postmaster General,
Kurnool Region, Hyderabad.
5. The Senior Supdt. of Post Offices,
Kurnool Division,
Kurnool.
6. Sri T.A. Hakeem, S/o. Not known,
Occ: Postman,
O/o. Emmiganure LSG Sub Post Office,
Kurnool Region,
Kurnool.

... Respondents

Counsel for the Applicant
Counsel for the Respondents

: Mr. B. Pavan Kumar
: Mrs. K. Rajitha, Sr. CGSC

CORAM :

Hon'ble Ms. Manjula Das, Member (Judl.)
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)

ORAL ORDER

{Per Hon'ble Ms. Manjula Das, Member (Judl.)}

Learned counsel for the applicant and the learned counsel for the respondents are present.

2. It is submitted that the applicant has expired after his retirement. In that view of the matter, the O.A. is dismissed as infructuous. No order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)
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(MANJULA DAS)
MEMBER (JUDL.)